

ITEM NO.11

REGISTRAR COURT. 1

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 25361/2024

M/S HUBTOWN LTD. & ANR.

Petitioner(s)

VERSUS

KASHINATH HARHARI KALE

Respondent(s)

[ONLY SLP(C) NOS. 25367/2024 AND 25411/2024 ARE LISTED UNDER THIS  
ITEM]

WITH

SLP(C) No. 25367/2024 (XVII-A)

FOR CONDONATION OF DELAY IN FILING ON IA 232983/2025

SLP(C) No. 25411/2024 (XVII-A)

Date : 12-11-2025 This petition was called on for hearing today.

For Petitioner(s) : Ms. Anshula Vijay Kumar Grover, AOR  
Mr. Lenpithang Sitlhou, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 25367/2024

Ld. Counsel for the petitioner is granted two weeks' time  
to take fresh steps and to file fresh particulars for service  
on the sole respondent.

List again on 15.12.2025.

SLP(C) No. 25411/2024

Ld. Counsel for the petitioner is granted two weeks'  
time, as last opportunity, to take fresh steps and to file  
fresh particulars for service on the sole respondent.

List again on 15.12.2025.

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SUJATA SINGH  
Registrar